**O.I.H.** 

# GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

# LOK SABHA UNSTARRED QUESTION NO. 1323 ANSWERED ON 30/07/2024

### PMGSY IN GUJARAT

### **1323 SMT. GENIBEN NAGAJI THAKOR:**

Will the Minister of RURAL DEVELOPMENTbe pleased to state:

- (a) the details of funds allocated to Gujarat for construction of roads under Pradhan MantriGram SadakYojana (PMGSY) during the last three years; and
- (b) the criteria for construction of roads under the said yojana?

#### ANSWER

# MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI KAMLESH PASWAN)

(a) The details of Central funds released to Gujarat and expenditure incurred for construction of roads under Pradhan Mantri Gram SadakYojana (PMGSY), during the last three years, are given below: -

		(Rs. in crore	
Financial year	<b>Central Share</b>	Expenditure	
		(,including State	
		share)	
2021-22	195.50	400.16	
2022-23	266.625	492.19	
2023-24	298.41	330.33	

(b) The roads under Pradhan Mantri Gram SadakYojana (PMGSY-I) were sanctioned to provide all-weather road connectivity to unconnected habitations of population size 500+ in plain areas and 250+, as per Census 2001, in special areas of the State. The roads under PMGSY-II were sanctioned to upgrade eligible rural road network to improve its overall efficiency as a provider of transportation services for people, goods and services. Under PMGSY III the roads have been sanctioned for upgrading Major Rural Links connecting habitations, inter-alia, to Gramin Agricultural Markets (GrAMs), Higher Secondary Schools and Hospitals.

Rural roads under PMGSY are constructed and maintained as per the technical specifications and geometric design standards given in the Ministry of Rural Development Specifications for Rural Roads, Rural Roads Manual of the Indian Roads Congress (IRC) (IRC:SP:20) and also, where required, the Hill Road Manual (IRC:SP:48) and other relevant IRC Codes & Manuals.

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